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O.A. 377/96

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Serial No. of Order	Date of Order	Order with Signature	
4	17.4.97	In view of sad demise of Sri. Biju Patnaik, Ex-Chief Minister, and the resolution dated 17.4.97, of the C.A.T. Bar Association, the case is adjourned to 21.4.97. <i>[Signature]</i> Vice-Chairman 17/4/97	The Respondent - 1 of this application may kindly be seen. The President Cum-Minister of Health is R-1. and the post of Minister is a constitutional post. The notice cannot be sent to R-1. For Order. <i>[Signature]</i> Akh 9/7/96 Beach Copy of the notice along with the order dt. 28.5.96 may be sent to R-1 by Regd. Post/A.S.
5	21.4.97	In this application, the applicant has moved for regularisation of his services under the Respondents, who are Indian Council of Medical Research, Director General of Health Services, and Director of Malena Research Centre. The Respondents in their counter have taken the stand that Indian Council of Medical Research is a Registered Organization and it does not come under the Jurisdiction of the Tribunal. In view of this learned counsel for the applicant has filed a memo dated 16.4.97 seeking permission to withdraw this case. The prayer is allowed. The application is disposed of as withdrawn. No costs. <i>[Signature]</i> Vice-Chairman 21/4/97	<i>[Signature]</i> Akh 10/7/96 <i>[Signature]</i> 10.07.96 S.O.C.J) M.A. - 516/96 filed for certain corrections. For Order. <i>[Signature]</i> Akh 14/7/96 Beach. Memo filed by the counsel for the applicant for withdrawal of this case - copy served For order <i>[Signature]</i> 16/4/97